

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2019 (Monday)

Court – II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 01 of 2019	Bridge E-Solutions Pvt. Ltd. & Ors. Vs. Bridge Solutions Group Inc.	Pankaj Jain	Ashim Sood

For Admission (After Notice)

2.	Comp. App. (AT) No. 398 of 2018	Rajeev Kumar Sharma Vs. Registrar of Companies, NCT of Delhi & Haryana	Soniya Gupta	
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For Hearing

3.	Comp. App. (AT) No. 44 of 2018	SumanDhir&Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshavardhan Topre VatsalaKak	JeeveshNagrath Hitesh Sachar Anju Jain
4.	Comp. App. (AT) No. 137 of 2018	Shri Balaji Cycle Pvt. Ltd. &Anr. Vs. ROC, NCT of Delhi & Haryana	S.P. Singh Chawla	Sanjib K. Mohanty
5.	Comp. App. (AT) No. 239 of 2018	Lakshmirattan Cotton Mills Company Ltd. Vs. Union of India, Ministry of Corporate Affairs &Anr.	Rahul Singh	PremaPriyadars hini
6.	Comp. App. (AT) No. 335 of 2018	Shri Santosh Meenakshi Textiles Pvt Ltd Vs Registrar Of Companies , Tamilnadu,Coimbatore	S. Ramachandran	
7.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
8.	Comp. App. (AT) No. 373 of 2018	Raj Narain Singh & Anr. Vs. ROC, Uttar Pradesh & Anr.	Pradeep K. Mittal	

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By Order

-sd/-

Registrar